

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 61 OF 2019 &
IA No. 577 of 2019

Dated: 10th July, 2019

In the matter of:

Matrix Power (wind) Private Limited **Appellant(s)**

Vs.

Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **30.09.2019.**

PS/Court Master